

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2351  
TO BE ANSWERED ON 12.03.2026**

**LAY OFFS IN IT SECTOR**

**2351. MS. DOLA SEN:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) the number of workers laid off in the IT and IT-enabled services (ITeS) sectors during the last three years, State/UT-wise;**
- (b) the number of IT/ITeS units that closed their operations during that period, State/UTwise; and**
- (c) whether Government has formulated any support measures for affected workers and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (c): 'Labour' being a subject under the Concurrent List is enforced by both the Central Government and the State Governments within their respective jurisdictions. In the Central sphere, enforcement is carried out by inspecting officers of the Central Industrial Relations Machinery (CIRM), while in the State sphere, compliance is ensured through the State Labour Enforcement Machinery.**

**As per the existing labour laws, most private establishments, including those in the IT and IT-enabled services (ITeS) sector, fall under the purview of the State Governments, making them the appropriate authorities for enforcement of labour laws in these establishments.**

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